

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.)

Date : 25-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rachit Mittal, Adv.
Dr. Kailash Chand, AOR

For Respondent(s)

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps for service of respondent Nos.6, 8 and 10 to 12 within two weeks. Notice thereafter be issued.

List again on 24.7.2018.

KAPIL MEHTA
Registrar
25.4.2018

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